GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ RAJYA SABHA UNSTARRED QUESTION NO. 1208

ANSWERED ON 30.07.2025

SVAMITVA SCHEME IN KARNATAKA

1208. SHRI NARAYANA KORAGAPPA:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether it is a fact that 30,700 villages have been notified for survey under SVAMITVA Scheme in Karnataka;
- (b) whether it is also a fact that out of 30,700 villages, only 13,600 are completed in Karnataka; and
- (c) if so, steps being taken to cover left out villages?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S.P. SINGH BAGHEL)

- (a) Yes Sir, in the State of Karnataka, the implementation of the SVAMITVA Scheme is being carried out across the 30,715 villages, which have been notified by the State for the drone-based survey.
- (b) No Sir, at present, out of the total 30,715 villages notified by the State under the SVAMITVA Scheme, drone flying has been completed in 23,338 villages and 10.27 lakh SVAMITVA property cards have been prepared for 4,125 villages.
- (c) To complete the survey in the remaining villages, the following steps have been taken:
 - Permission for drone flying has been sought from MoCA for conducting drone flying in the 353 villages that are falling under the Red Zone.
 - Survey of India is carrying out drone surveys in the remaining villages with the help of 24 Drones.
 - The scheme is targeted to be completed in the State by March 2026.